

F No L-25012(11)/11/2023-LME NMCG-  
National Mission for Clean Ganga  
Department of WR, RD&GR  
Ministry of Jal Shakti

Major Dhyanchand National Stadium  
Near India Gate, New Delhi  
Date: 13.12.2023

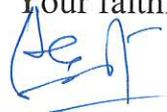
Subject: - Report regarding status of the proposal of the Tent City Project at Varanasi in the matter of OA 203/2023- Tushar Goswami Vs Union of India & Ors- before the Hon'ble NGT(PB)

Sir,

This is with reference to the above matter before the Hon'ble NGT. The report regarding the status of the proposal of the Tent City Project at Varanasi is attached herewith. The same may kindly be placed before the Hon'ble NGT for consideration.

2. This issues with the approval of the competent authority.

Encl: As above

Your faithfully  


Anup Kumar Srivastava  
Executive Director (Tech)

To  
The Registrar,  
Hon'ble National Green Tribunal(PB), Copernicus Marg, New Delhi

Copy for information to:

- (1) PPS to the Secretary, DoWR, RD&GR, Ministry of Jal Shakti, Shram Shakti Bhawan, New Delhi.
- (2) PS to the DG, NMCG

**National Mission for Clean Ganga  
Do WR, RD&GR  
Ministry of Jal Shakti**

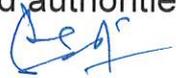
**Status of proposal of the Tent City Project at Varanasi in the matter of O.A.No. 203/2023- Tushar Goswami Vs Union of India & Ors. before the Hon'ble NGT(PB).**

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1. In the above matter the Hon'ble NGT(PB) is considering the issues involved in respect of setting up of "Tent City Project" (referred to as TCP), by the Varanasi Development Authority (VDA), allegedly in the riverbed/flood plain zone of river Ganga at Varanasi. The National Mission for Clean Ganga (NMCG) vide letter dated 26.10.2023 sought certain details/information from the VDA. The matter was considered by the Hon'ble NGT on 30.10.2023 and 30.11.2023.

2. That in furtherance to the letter dated 26.10.2023 the NMCG vide letter dated 09.11.2023 and 21.11.2023 requested the VDA to furnish the requisite details/information. The Project Director UP State Mission for Clean Ganga, (UP) vide letter dated 23.11.2023, received in the office of the NMCG on 01.12.2023 and the VDA vide their letter dated 28.11.2023, received in the office of the NMCG on 05.12.2023, have furnished further details/information regarding the proposal of the TCP.

3. That the TCP proposal of the VDA is under examination of the NMCG in the context of the details/information furnished by the concerned authorities of the State Government of U.P.

  
Anup<sup>ks</sup> Srivastava  
Executive Director (Tech)